

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 08.04.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Piyush Singh, Adv. Aditya Parolia, Adv. Aditi Sinha

For the Respondent : Krishnendu Datta, Sr Advocate, with Ishan Dewan and Lokesh Malik Advs

ORDER

Arguments heard. **Reserved for orders.**

Both the parties are directed to file short written synopsis, if any, not more than 2 pages; within 2 days from today.

[Redacted Signature]

(HEMANT KUMAR SARANGI)
MEMBER (T)

[Redacted Signature]

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Khushboo